THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2004/3236/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Sujit Kumar Ghosh,

Member, MACT,

Barpeta.

ん Dated Guwahati the 2のMay, 2025

Sub:

Casual leave.

Ref:-

Your letter No. MACT(B)- 670 dtd. 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 19.05.2025, along with station leave permission from the evening of 17.05.2025 till the morning of 20.05.2025. During your absence, the District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2004/3237-3238/A, dated , 20-05-7025 Copy to:

The District & Sessions Judge, Barpeta.
The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)